

19

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 66/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Jabalpur Bench C.P. No. 14/2015(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017**

Name of the Company: Legend Distilleries Pvt. Ltd.  
With  
SOM Distilleries & Breweries Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.


**ORDER**

None present for Petitioner.

The record in CP 13/2016 on the file of Hon'ble High Court of Madhya Pradesh, Jabalpur Bench is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Madhya Pradesh, Jabalpur Bench to send the record in CP 13/2016 to this Tribunal.

Registry is directed to issue notice to the Petitioners to appear before this Tribunal either through person or through professional.

List the matter on 31.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 18th day of May, 2017.